



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ /2017
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PRİYAPARSHINI N Wakil Keerti	Counsel for Petitioner	
2.	Kamtha Sudana Practising CS,IP	Counsel for Respondents	

ORDER

Both the Counsels present and prayed for time for arguments in relation to the appointment of Administrator. Put up on 07.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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